

- (iii) Use of renewable sources of energy such as solar power and wind energy.
 - (iv) Energy conservation measures in electrical energy for non traction purpose.
- (b) Till date 50MW Renewable Energy plants have been provided, which includes, 14MW Solar and about 36MW Wind Plant.

Payment of dues to retired railway employees

†2045. SHRI VISHAMBHAR PRASAD NISHAD:
CH. SUKHRAM SINGH YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether all the Railway employees, who retired from service between January, 2016 to September, 2016 have been paid all their dues, the details thereof;
- (b) whether Railways have made a new software system for payment; and
- (c) if payment has not been made, by when will it be made, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Retirement dues are paid to Railway Officers/Staff as per laid down time schedules for (i) Normal Retirements and (ii) Other than Normal retirements. A Joint Procedure Order (JPO) is framed by Zonal Railways/Production Units. All retirees are being paid their settlement dues as per 7th CPC recommendations w.e.f. 1.8.2016. The cases of retirees from Jan' 2016 to July' 2016 whose settlement was earlier made as per 6th CPC scales are also being revised on receipt of revised sanction from the Pension Sanctioning Authorities.

(b) Payment of retirement dues is being arranged through Integrated Payroll Accounting System (IPAS).

- (c) All cases are being cleared on receipt after due internal checks.

Conversion of Bareilly-Tanakpur railway line into broad-gauge

†2046. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the work of converting Bareilly-Pilibhit-Khatima-Tanakpur railway line into broad-gauge has been completed;
- (b) if not, the reasons for slow progress of work of this railway line; and
- (c) by when trains would start plying on this broad-gauge railway line?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) There is already an existing broad gauge line from Bareilly to Bhojipura. Further, gauge conversion of Bhojipura-Pilibhit-Khatima-Tanakpur section has been taken up. On this section, track linking in Bhojipura-Pilibhit section (39 km.) has been completed and inspection of Commissioner of Railway Safety (CRS) has been done on 10.11.2016.

(b) and (c) There is no delay as completion of any project is dependent upon many factors such as land acquisition, statutory clearances like forestry and wild life clearances, shifting of services utilities, cutting of trees, construction of road-over-bridges and road-under-bridges by road maintaining agencies, apart from availability of adequate funds. Many of these factors are beyond the control of Railways.

However, introduction of trains is a continuous process over Indian Railways and is done keeping in view the traffic demand, operational feasibility, resources availability, competing demands, etc.

Construction of ROBs in Bihar

†2047. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) the station-wise pending proposals for construction of Road Over Bridges (ROBs) in Bihar;

(b) the status of the progress thereof; and

(c) the time period fixed for completing construction work thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Station-wise data of Road Over Bridges (ROBs) is not being maintained. Moreover, there are 140 ROBs proposed to be constructed in the State of Bihar. Out of 140 ROBs, 19 ROBs are fully completed and at 03 ROBs, Railway portion has also been completed. Consent for 52 Nos. of ROBs on cost sharing basis is still awaited from State Government of Bihar. Works for construction of remaining ROBs are at various stages of planning, estimation and invitation of tender. So far as time schedule for completion of ROBs is concerned, funds for Road Safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. The progress of works is commensurate with the availability of funds.

† Original notice of the question was received in Hindi.